

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

Registration No.

Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

07/01/2005

To
Shri D. M. Kulkarni
BBV Indore

Copy to H. Y. Mehta
BBV Indore

Applicant by Mrs. Chanchal Ashish
on behalf of Shri D. M. Kulkarni.

Respondents by Shri D. S. Patel
on behalf of Shri H. Y. Mehta.

The learned counsel for the Applicant states that the orders of the Tribunal dated 3/9/2003^{passed} in O A No. 60/2000 have been fully complied with. Hence, the CEP has become infructuous.

Since the directions given by the Tribunal have been fully complied with by the respondents this CEP has become infructuous and is accordingly dismissed. The notices issued are discharged.

Sd/-

(Madan Mohan)

JM

Sd/-

(M. P. Singh)

SECRETARY

Issued
07/01/05
BB

FORM NO. 1

Signature

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